

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1773**  
ANSWERED ON 22.12.2022

**CONDITION OF CENTRALLY PROTECTED MONUMENTS**

1773. SHRI MUKUL BALKRISHNA WASNIK

Will the Minister of CULTURE be pleased to state:

- (a) the details of centrally protected monuments, archaeological sites and remains, State-wise and whether Government has conducted any study to assess their present condition;
- (b) if so, the details thereof;
- (c) whether several ancient/historical monuments, archaeological sites and remains are under encroachment; and
- (d) if so, the details thereof and the action taken thereon?

**ANSWER**

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION  
(SHRI G. KISHAN REDDY)

- (a) There are 3695 Centrally Protected Monuments/Sites in the country under the protection & of Archaeological Survey of India (ASI). The details are given in Annexure-I. The
- (b) monuments are regularly inspected by the ASI official/officers from time to time to assess the present condition of the monuments/sites. Necessary conservation and preservation works are taken up as per the requirement of the monument/site.
- (c) Encroachments in few protected areas of centrally protected monuments/sites have been & reported in the country. The details are given at Annexure-II. Action taken up by ASI
- (d) includes filing Police complaints, issuing Show Cause Notices to defaulters for removal of the said encroachments and issuing demolition orders to Collector requesting for demolition/removal of the said encroachments wherever necessary. The removal of encroachments is a continuous process.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE RAJYA SABHA  
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ABSTRACT OF NUMBER OF CENTRALLY PROTECTED MONUMENTS/ SITES UNDER  
THE JURISDICTION OF ARCHAEOLOGICAL SURVEY OF INDIA IN THE COUNTRY

<b>Sl. No.</b>	<b>Name of State</b>	<b>Nos. of Monuments</b>
1.	Andhra Pradesh	135
2.	Arunachal Pradesh	03
3.	Assam	55
4.	Bihar	70
5.	Chhattisgarh	46
6.	Daman & Diu (U. T.)	11
7.	Goa	21
9.	Gujarat	205
10.	Haryana	91
11.	Himachal Pradesh	40
12.	Jammu & Kashmir (U. T.)	56
13.	Jharkhand	13
14.	Karnataka	506
15.	Kerala	29
16.	Ladakh (U. T.)	15
17.	Madhya Pradesh	291
18.	Maharashtra	286
19.	Manipur	01
20.	Meghalaya	08
21.	Mizoram	01
22.	Nagaland	04
23.	N.C.T. Delhi	173
24.	Odisha	80
25.	Puducherry (U. T.)	07
26.	Punjab	33
27.	Rajasthan	163
27.	Sikkim	03
28.	Telangana	08
29.	Tamil Nadu	412
30.	Tripura	08
31.	Uttar Pradesh	743
32.	Uttarakhand	43
33.	West Bengal	135
	<b>TOTAL</b>	<b>3695</b>

**Annexure –II**

**ANNEXURE REFERRED TO IN REPLY TO PART (c) & (d) OF THE RAJYA SABHA  
UNSTARRED QUESTION NO.1773 FOR 22.12.2022.**

NUMBER OF CENTRALLY PROTECTED MONUMENTS/SITES (STATE/UT-WISE)  
WHICH ARE ENCROACHED UPON

Sl. No.	Name of State / UT	Number of Centrally protected monuments/sites under encroachments
1.	Assam	6
2.	Bihar	6
3.	Chhattisgarh	7
4.	Delhi	11
5.	Gujarat	35
6.	Himachal Pradesh	3
7.	Haryana	7
8.	Karnataka	48
9.	Madhya Pradesh	2
10.	Maharashtra	46
11.	Odisha	6
12.	Punjab	7
13.	Tamil Nadu	74
14.	Rajasthan	22
15.	Uttar Pradesh	75
16.	West Bengal	1
	Total:	356

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